

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR  
(Chief Justice's Secretariat)**

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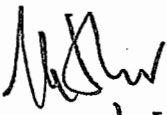
**ORDER**

No. 1512 of 2024/Psy Dated: 11-10-2024

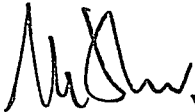
In partial modification of Order No. 1348 of 2024/Psy & 1349 of 2024/Psy dated 02.09.2024, and in the interest of administration, the following transfers and postings of the Head Assistant, Senior Assistant & Junior Assistant in the District Judiciary of UT of J&K, are hereby ordered:

**JAMMU PROVINCE**

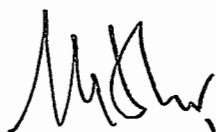
1. Sh. Naresh Kumar Sharma-II, Head Assistant/Nazir in the Court of Pr. District & Sessions Judge, Kishtwar is transferred and posted as Head Assistant/Reader in the Court of Sub Judge, Nowshera vice Shri Zahid Latief Sheikh. However, he shall remain attached with the Court of Pr. District & Sessions Judge, Jammu for a period of 03 months.
2. Shri Zahid Latief Sheikh, Head Assistant/Reader in the Court of Sub Judge, Nowshera is transferred and posted as Head Assistant/Nazir in the Court of Pr. District & Sessions Judge, Kishtwar against the available vacancy.
3. Shri Ashok Kumar-III, Head Assistant/Reader in the Court Special Mobile Magistrate (Sub Judge Level), Rajouri is transferred and posted as Head Assistant/Accountant in the Court of Pr. District & Sessions Judge, Jammu against the available vacancy.

  
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4. Shri Sibte Jaffar, Head Assistant/Accountant in the Court of Pr. District & Sessions Judge, Poonch is transferred and posted as Head Assistant/Reader in the Court Special Mobile Magistrate (Sub Judge Level), Rajouri vice Shri Ashok Kumar-III.
5. Shri Pawan Kumar-II, Head Assistant/Head Record Keeper in the Court of Pr. District & Sessions Judge, Rajouri, is transferred and posted as Head Assistant/Reader in the Court of Chief Judicial Magistrate, Samba against the available vacancy.
6. Shri Ramesh Kumar Rakhwal-V, Head Assistant/Head Record Keeper in the Court of Pr. District & Sessions Judge, Poonch shall look after the work of Accountant/Head Assistant in the same Court vice Sh. Sibte Jaffar.
7. Shri Mohd Azam Khan, Head Assistant/HRK in the Court of Pr. District & Sessions Judge, Bhaderwah is transferred and posted as Head Assistant/Accountant in the Court of Pr. District & Sessions Judge, Rajouri vice Shri Makhan Lal. However, he shall remain attached with the Court of Pr. District & Sessions Judge, Jammu and shall draw his salary from the Court of PDJ, Rajouri.
8. Shri MakhanLal Head Assistant/Accountant in the Court of Pr. District & Sessions Judge, Rajouri is transferred and posted as Head Assistant/HRK in the Court of Pr. District & Sessions Judge, Bhaderwah vice Shri Mohd Azam Khan.
9. Ms. Iqra Rubhan Malik, Sr. Assistant in the Court of Addl. Special Mob. Mag (Munsiff Level), Kishtwar, is transferred and posted as Sr. Assistant/Cr. Clerk in the Court of Chief Judicial Magistrate, Udhampur vice Shri Sanjeet Kumar. However, she shall remain attached with the Court of PDJ, Bhaderwah and shall draw her salary from the Court of CJM, Udhampur.

  
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10. Shri Sanjeet Kumar, Sr. Assistant/ Cr. Clerk in the Court of Chief Judicial Magistrate, Udhampur is transferred and posted as Sr. Assistant/Civil Clerk in the Court of Addl. Special Mob. Mag. (Munsiff Level), Kishtwar vice Ms Iqra Rubhan Malik.
11. Ms. Rita Kumari, Sr. Assistant/Nazir in the Court of Munsiff, Mahanpur is transferred and posted as Sr. Assistant /Typist in the Court of Pr. District & Sessions Judge, Kathua vice Ms Rakesh Kumari.
12. Ms. Rakesh Kumari, Sr. Assistant /Typist in the Court of Pr. District & Sessions Judge, Kathua, is transferred and posted as Sr. Assistant/Nazir in the Court of Munsiff, Mahanpur vice Ms Rita Kumari.
13. Shri Harjeet Singh, Sr. Assistant/Reader in the Court of Munsiff, Mahore is transferred and posted as Sr. Assistant/Reader in the Court of Munsiff, Chenani vice Sh. Rahul Sharma.
14. Shri Rahul Sharma, Sr. Assistant/Reader in the Court of Munsiff Chenani, is transferred and posted as Senior Assistant/Civil Clerk in the Court of Additional District & Sessions Judge, Udhampur vice Shri Jaswant Singh.
15. Shri Jaswant Singh, Sr. Assistant/Civil Clerk in the Court of Addl. District & Sessions Judge, Udhampur is transferred and posted as Sr. Assistant/Reader in the Court of Munsiff, Mahore vice Shri Harjeet Singh.
16. Shri Swarn Singh, Sr. Assistant/Nazir in the Court of Addl. District & Sessions Judge, Udhampur, is hereby attached in the Court of Pr. District & Sessions Judge, Bhandarwah for a period of 03 months from the date of issuance of this order. However, he shall continue to draw his salary from his original place of posting.


  
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17. Shri Ravi Kumar, Sr. Assistant/Nazir in the Court of Pr. Family Judge, Jammu is transferred and posted as Sr. Assistant/Cr. Clerk in the Court of Addl. District & Sessions Judge, Udhampur vice Sh. Virender Gupta.
18. Sh. Virender Gupta, Sr. Assistant/Cr. Clerk in the Court of Addl. District & Sessions Judge, Udhampur, is transferred and posted as Sr. Assistant/Nazir in the Court of Addl Special Mob Magistrate, Reasi vice Meena Kumari.
19. Ms. Meena Kumari, Sr. Assistant/Nazir, in the Court of Addl. Special Mob Magistrate, Reasi, is transferred and posted as Nazir/Senior Assistant in the Court of Principal Family Judge, Jammu vice Sh. Ravi Kumar.
20. Shri Sabar Hussain Sr. Assistant/Civil Clerk in the court of Pr. District & Sessions Judge, Poonch is transferred and posted as Sr. Assistant/Reader in the Court of Munsiff, Mendhar vice Shri Shahbaz Ahmed.
21. Shri Shahbaz Ahmed, Sr. Assistant/Reader, in the Court of Munsiff, Mendhar is transferred and posted as Sr. Assistant/Civil Clerk in the Court of Pr. District & Sessions Judge, Poonch vice Shri Sabar Hussain.
22. Shri Altaf Ahmad Choudhary, Jr. Assistant/Copyist in the Court of Pr. District & Sessions Judge, Poonch, is transferred and posted as Jr. Assistant/Cr. Clk in the Court of Munsiff, Mendhar against available vacancy.
23. Shri Jasbir Kumar, Junior Assistant/Cr. Clerk, in the Court of CJM Samba, is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Munsiff, R. S Pura against the available vacancy.

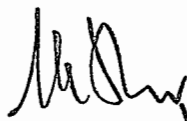
  
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## KASHMIR PROVINCE

1. Shri Shafat Hussain Buchh, Head Assistant/Nazir in the Court of Fast Track Court (Rape Cases) Kulgam is transferred and posted as Head Assistant/Nazir in the Court 2<sup>nd</sup> Addl. District & Sessions Judge, Srinagar against the available vacancy. However, he shall remain attached with JKIAC, High Court Wing, Srinagar.
2. Shri Peer Fayaz Mohd, Head Assistant/Head Record Keeper in the Court of Pr. District & Sessions Judge, Anantnag, is transferred and posted as Head Assistant/Nazir in the Court Fast Track Court (Rape Cases) Kulgam vice Shri Shafat Hussain Buchh.
3. Ms. Yasmaena Tabasum, Sr. Assistant/ Cr. Clk in the Court of Pr. District & Sessions Judge, Kulgam is transferred and posted as Sr. Assistant/ MACT Clk. in the Court of Pr. District & Sessions Judge, Anantnag vice Shri Mehraj-ud-din Chadnoo.
4. Shri Mehraj-ud-din Chadnoo, Sr. Assistant/ MACT Clk in the Court of Pr. District & Sessions Judge, Anantnag is transferred and posted as Sr. Assistant/ Cr. Clk in the Court of Pr. District & Sessions Judge, Kulgam vice Ms Yasmaena Tabasum.
5. Ms. Sameena Nisar, Sr. Assistant/Cr. Clerk in the Court of Addl. District & Sessions Judge, Bandipora is transferred and posted as Sr. Assistant/ Nazir in the Court of Pr. District & Sessions Judge , Ganderbal vice Shri Shri Tariq Ahmad Bhat.
6. Shri Tariq Ahmad Bhat, Sr. Assistant/Reader in the Court of Addl. Mobile Mag. (T), Srinagar is transferred and posted as Sr. Assistant/Cr. Clk in the Court of Addl. District & Sessions Judge, Bandipora vice Ms. Sameena Nisar. However, he shall be attached with the Court of PDJ, Srinagar and shall draw his salary from the Court of ADSJ, Bandipora.

  
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7. Shri Mohd Ishaq Mir, Sr. Assistant/MACT Clerk in the Court of Pr. District & Sessions Judge, Kupwara, is transferred and posted as Sr. Assistant/Reader in the Court of Munsiff, Budgam vice Ms Fozia Ashraf.
8. Ms. Fozia Ashraf, Sr. Assistant/Reader in the Court of Munsiff, Budgam is transferred and posted as Sr. Assistant/MACT Clerk in the Court of Pr. District & Sessions Judge, Kupwara vice Shri Mohd Ishaq Mir.
9. Shri Shahid Farooq, Jr. Assistant/Civil Clerk in the Court of Munsiff, Bandipora is transferred and his services are kept at the disposal of Pr. District & Sessions Judge, Baramulla for further posting.
10. Ms. Razia Altaf, Jr. Assistant/Civil Clerk in the Court of Munsiff, Shangus is transferred and her services are kept at the disposal of Pr. District & Sessions Judge, Kulgam for further posting.
11. Ms. Farhat Maqbool, Judicial Clerk in the office of District Magistrate, Kupwara is transferred and her services are kept at the disposal of Pr. District & Sessions Judge, Budgam for further posting.
12. Shri Mir Asif Amin, Jr. Assistant/Typist in the Court of Pr. District & Sessions Judge, Kupwara is transferred and posted as Judicial Clerk in the office of District Magistrate, Kupwara vice Ms. Farhat Maqbool.
13. Ms. Gousia Majeed, Jr. Assistant/ Cr. Clerk in the Court of Spl. Mob. Mag. (Sub Judge Level), Baramulla is transferred and posted as Jr. Assistant/ Civil Clerk in the Court of Munsiff, Handwara vice Sh. Firdous Ahmad Dar.
14. Shri Firdous Ahmad Dar, Junior Assistant/Civil Clerk in the court of Munsiff, Handwara is transferred and his services are kept at the disposal of PDJ, Kupwara for further posting.

  
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15. Ms. Muneeza Parvaiz Mir, Jr. Assistant/Cr. Clerk in the Court of Munsiff, Kupwara is transferred and her services are kept at the disposal of Pr. District & Sessions Judge, Srinagar for further posting.
16. Ms. Shafiya Rafiqi, Jr. Assistant/Copyist in the Court of Munsiff, Ganderbal is transferred and her services are kept at the disposal of Pr. District & Sessions Judge, Srinagar for further posting.
17. Shri Intiyaz Ahmad Khan-II, Jr. Assistant/Cr. Clerk in the Court of Munsiff, Pampore is transferred and posted as Jr. Assistant/Civil Clerk in the Court of Munsiff, Budgam vice Shri Basharat Yousuf Wani.
18. Shri Basharat Yousuf Wani Jr. Assistant/Civil Clerk in the Court of Munsiff, Budgam is transferred and posted as Jr. Assistant/Cr. Clerk in the Court of Munsiff, Pampore against available vacancy vice Shri Intiyaz Ahmad Khan-II.

**Note:-**

All the Presiding Officers are directed to ensure that transferees are relieved within 05 days from the date of issuance of this order. After the completion of 05 days the transferees shall be deemed to be relieved from their place of postings. Concerned Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

**By Order of Hon'ble the Chief Justice.**



(M. K. Sharma) 11/10/24

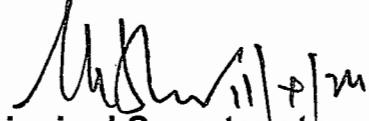
**Principal Secretary to  
Hon'ble the Chief Justice**

No:- 1430-38 of 2024/PSy Dated:- 11-10-2024

**Copy to the:-**

1. Registrar General, High Court of J&K and Ladakh, Srinagar.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.  
..... for information.

4. Pr. District & Sessions Judges, Jammu, Samba, Kathua, Rajouri, Poonch, Udhampur, Reasi, Baderwah, Kishtwar, Anantnag, Srinagar, Kulgam, Bandipora, Ganderbal, Kupwara, Budgam, Baramulla & Pulwama.
5. All the Presiding Officers of the concerned Courts.  
*... for information & necessary compliance.*
6. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.
7. Director Finance, High Court of J&K and Ladakh for information.
8. Chief Librarian, High Court Wing, Jammu / Srinagar.
9. Order file.



**Principal Secretary to  
Hon'ble the Chief Justice**